

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 5/RP/2015

Subject : Review of Commission's order dated 22.1.2015 in Petition No.115/GT/2013 regarding approval of generation tariff of Teesta Low Dam Project Stage - III Hydroelectric project

Date of hearing : **9.6.2015**

Coram : Shri Gireesh. B. Pradhan, Chairperson
Shri A.K.Singhal, Member
Shri A.S. Bakshi, Member

Petitioner : NHPC Limited

Respondents : West Bengal State Electricity Distribution Company Ltd. (WBSEDCL)

Parties present : Shri A.K. Pandey, NHPC
Shri J.K. Jha, NHPC
Shri K.Nayak, NHPC
Shri Dhanush C.K., NHPC
Shri Ananda Shrivastava, WBSEDCL

Record of Proceedings

During the hearing, the representative of the petitioner submitted that the order dated 22.1.2015 may be revised at the time of truing-up after correction of error apparent on the face of the order.

2. The learned counsel for respondent WBSEDCL, prayed for grant of two weeks time to file reply in the matter.
3. The Commission accepted the prayer and directed the respondent to file reply in the matter by 26.6.2015 with copy to the petitioner who shall file its rejoinder on or before 9.7.2015. The parties are directed to complete pleadings within the due date mentioned and no extension of time shall be granted for any reason whatsoever.
4. Subject to the above, order in the petition was reserved.

By Order of the Commission

-S/d-
(T. Rout)
Chief (Legal)